

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-138/ND/2017

IN THE MATTER OF:

Integrated Capital Services

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 13.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Vivek Sibal, Advocate
Mr. Pooja Saigal, Advocate
Mr. Pulkit Deora, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

Surjit
13.12.2017

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Sd-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)